

ITEM NO.1501

COURT NO.9

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13484-13488/2019

(Arising out of impugned final judgment and order dated 24-04-2019 in WA No. 189/2019, WA No. 190/2019, WA No. 191/2019, WA No. 192/2019 and WA No. 193/2019 passed by the High Court Of Karnataka At Bengaluru)

K. NIRMALA & ORS.

PETITIONERS

VERSUS

CANARA BANK & ANR.

RESPONDENTS

WITH

SLP(C) No. 13453/2019 (IV-A)

SLP(C) No. 19877/2019 (IV-A)

SLP(C) No. 23500-23501/2019 (IV-A)

Date : 28-08-2024 These petitions were called on for pronouncement of judgment today.

For Petitioner(s) Mr. K V Dhananjay, Adv.
Mr. A Velan, AOR
Mr. Dheeraj S J, Adv.
Mrs. Navpreet Kaur, Adv.

Mr. Vikash Chandra Shukla, AOR
Mr. Seetharaman Venkat, Adv.
Mr. Aishvary Vikram, Adv.
Mr. Tarun Gulia, Adv.
Mr. Ajay Awasthi, Adv.
Mr. Siddhartha Relan, Adv.
Mr. Mukul Rathor, Adv.
Mr. Bhuvan Shekhar, Adv.
Mr. Ali Sardar Zaidi, Adv.
Mr. Lucky Sharma, Adv.

For Respondent(s)

Mr. Dhruv Mehta, Sr. Adv.
Mr. Rajesh Kumar Gautam, AOR
Mr. Anant Gautam, Adv.
Mr. Samir Mudgil, Adv.
Mr. Dinesh Sharma, Adv.
Ms. Kavitali G Yeptho, Adv.
Ms. Likivi Jakhalu, Adv.
Mr. Kushagra Nilesh Sahay, Adv.

Mrs. Vanita Bhargava, Adv.
Mr. Arvind Ray, Adv.
M/S. Khaitan & Co., AOR

Mr. Rahul Ranjan Verma, Adv.
Ms. Ashmita Bisarya, Adv.
Mr. Nirmal Kumar Ambastha, AOR

Mr. D. L. Chidananda, AOR

Mr. V. N. Raghupathy, AOR
Ms. Mythili S, Adv.

1. Hon'ble Mr. Justice Sandeep Mehta pronounced the judgment of the Bench comprising Hon'ble Ms. Justice Hima Kohli and His Lordship.
2. Leave granted.
3. The appeals are allowed in terms of the signed reportable judgment, which is placed on the file.

**(POOJA SHARMA)
COURT MASTER (SH)**

**(NAND KISHOR)
COURT MASTER (NSH)**